

Criminal cases were registered by Kerala Police under Sections 468, 471, 109 and 120 B of IPC, 12(1) (a) of Passport Act, 14 A (b) and (c) of the Foreigners Act and 24(1) (a) of Immigration Act and 3 persons who assisted the illegal movement were arrested.

Expenses incurred on Prime Minister's foreign visits

1650. SHRI DEREK O'BRIEN: Will the Minister of EXTERNAL AFFAIRS be pleased to state the details of foreign visits undertaken by the Prime Minister since November 2018 along with duration and expenses incurred on chartered flights?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI V. MURALEEDHARAN): Information on details of foreign visits undertaken by the Hon'ble PM using Air India Chartered flights:—

Sl. No.	Period	Place of visit	Expenditure on Chartered flights
1.	13-15 Nov. 2018	Singapore	5,20,40,000
2.	17 Nov. 2018	Maldives	3,48,42,000
3.	28Nov-3 Dec. 2018	Argentina	15,59,83,000
4.	21-22 Feb. 2019	Republic of Korea	9,48,38,000
5.	13-14 June 2019	Kyrgyzstan	9,37,11,000
6.	27- 29 June 2019	Japan	9,91,62,000
7.	22-27 Aug. 2019	France, UAE and Bahrain	14,91,68,000
8.	4-5 Sept. 2019	Russia	12,02,80,000
9.	21-28 Sept. 2019	USA	Bill Not Received
10.	28-29 Oct. 2019	Saudi Arabia	Bill Not Received
11.	2-4 Nov. 2019	Thailand	Bill Not Received
12.	13-15 Nov. 2019	Brazil	Bill Not Received
TOTAL			INR 80,00,24,000

Information on details of foreign visits undertaken by the Hon'ble PM using Aircraft of Indian Air Force:—

	Period	Place of visit	Expenditure on Chartered flights
1.	8-9 June 2019	Maldives & Sri Lanka	Nil
2.	17-18 Aug. 2019	Bhutan	Nil